

items and the total amount of foreign capital invested in these companies ;

(c) the total profit made by these companies in the last three years ; and

(d) the reasons why Government permit foreign collaboration when these things can be manufactured indigenously ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) to (c). A statement giving the information, to the extent it is readily available, is laid on the Table of the House. [Placed in Library. See No. LT-2887/70.]

(d) Foreign collaboration for the manufacture of non-essential and low priority industries is now normally not permitted, exceptions being made only in the highly export-oriented schemes. Some of the companies referred to in the attached statement were set up either before Independence or were allowed collaboration in the earlier periods when the country required imported technology even for simpler items. In certain cases collaborations were approved in the interest of exports.

रूस को इस्पात का निर्यात

*509. श्री रामावतार शास्त्री : क्या इस्पात तथा भारी इंजीनियरिंग मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत अब रूस तथा अन्य देशों को इस्पात भेजने की स्थिति में है ;

(ख) क्या सरकार ने इस सम्बन्ध में कोई योजना बनाई है ; और

(ग) यदि हां, तो उसका व्यौरा क्या है ?

इस्पात तथा भारी इंजीनियरिंग मन्त्रालय में राज्य मन्त्री (श्री कृष्ण चन्द फत्त) : (क) जी, हां। वास्तव में भारत पिछले 2-3 वर्षों से रूस तथा अन्य देशों को पर्याप्त मात्रा में इस्पात का निर्यात कर रहा है।

(ख) और (ग). सरकार की नीति केवल उन किस्मों के इस्पात का निर्यात करने की है, जिनका देशीय उत्पादन देशीय मांग से अधिक

है। इस्पात निर्यात समिति, जिसके अध्यक्ष इस्पात और भारी इंजीनियरिंग मन्त्रालय के सचिव हैं, निर्यात किये जाने वाले उत्पादों की घोषणा वर्ष में एक बार करती है। यह समिति प्रत्येक किस्म के उत्पाद के निर्यात-लक्ष्य भी निर्धारित करती है।

Issue of Industrial Licences

*510. SHRI JYOTIRMOY BASU : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the number and value of industrial licences granted between the 1st April, 1969 and 31st January, 1970 ;

(b) the items for which such licences have been granted ; and

(c) the number of industrial licences granted during the period involving foreign financial or technical collaboration ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) 159 industrial licences and 258 letters of intent were granted during the period in question. Industrial licences and letters of intent are usually given for specific capacities.

(b) Details of all licences issued, including the industry to which they relate, are regularly published in the weekly "Bulletin of Industrial Licences, Import Licences and Export Licences", the weekly "Indian Trade Journal" and the monthly "Journal of Industry and Trade". Copies of these publications are supplied to the Parliament Library.

(c) Information is being collected and will be laid on the Table of the House.

Manufacture of Tractors at H.M.T., Pinjore

3195. SHRI CHANDRA SHEKHAR SINGH : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that Government have finally decided to start manufacturing 20-H.P. Czech make tractors at the H.M.T.'s